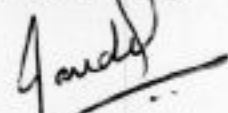
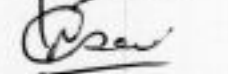


ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.02.2020

NAME OF THE COMPANY: Raheni Tradelink Pvt Ltd V/s Sarah Garments Pvt Ltd

SECTION OF I & B CODE: 9 IBC

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Monica Nanda	PCS	Operational Creditor	
2.	VIVEK B RAI	Adv	Respondent	

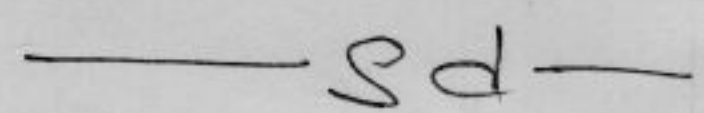
CP NO.(IB)38/ALD/2020

Ms. Monica Nanda, PCS for the petitioner and Sh. Vivek B. Rai, Advocate for the respondent are present.

Sh. Vivek B. Rai, Advocate has put in appearance on behalf of respondent and prays two weeks time for filing reply. Time is granted. Thereafter, one week time is granted to the petitioner for filing rejoinder.

Accordingly, put up on 13th March, 2020.

Dated: 14.02.2020



**(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)